

[श्री राम सेवक यादव]

संविधान की व्यवस्था के विरुद्ध है उस से है और वह उसके लिए जिम्मेदार है जो स्थिति पैदा हो रही है। इसलिए यह काम रोको का प्रश्न है और उस पर चर्चा होनी चाहिए। वहां जाने जा रही हैं.....(व्यवधान).....

एक माननीय सदस्य : इनकी सरकार वहां गोली चला रही है, विद्यार्थियों को कैद कर रही है और यह यहां प्रश्न उठा रहे हैं। अपनी सरकार को कहें.....

श्री राम सेवक यादव : यह हमारी सरकार और उन की सरकार का प्रश्न नहीं है। काम रोको का प्रश्न है और इस पर चर्चा होनी चाहिए।

MR. SPEAKER : I think you have taken to wrong methods now, raising any point any day. This is a wrong thing that you are following. I am really sorry. I can only sit when you are getting up. If you simply get up and go on like this, I do not want to object. When one side does like this, the other side also does, it is a question of action and reaction. How can we help it? It is not in my hands.

Now, papers to be laid.

12.28 Hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE TARIFF COMMISSION ON PRICES OF COAL ETC.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : I beg to lay on the Table a copy each of following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951 :—

- (1) Report (1967) of the Tariff Commission on Prices of Coal and Soft Coke and pricing system for Washed Coal and Washery By-products.
- (2) Government Resolution No. C5-12(18)/67, dated the 27th November, 1967.
- (3) Statement showing the reasons why the documents mentioned at

(1) and (2) above could not be laid on the Table within the period prescribed in the said Act. [Placed in Library. See No. LT-1839/67].

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Industrial Disputes (Amendment) Bills, 1967, which has been passed by the Rajya Sabha at its sitting held on the 30th November, 1967".
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Insecticides Bill, 1967, which has been passed by the Rajya Sabha at its sitting held on the 28th November, 1967".

BILLS PASSED BY RAJYA SABHA LAID ON THE TABLE

SECRETARY : Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha :

- (1) The Industrial Disputes (Amendment) Bill, 1967.
- (2) The Insecticides Bill, 1967.

12.29 Hr.

BUSINESS ADVISORY COMMITTEE NINTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : I beg to move :

"That this House agrees with the Ninth Report of the Business Advisory Committee presented to the House on 1st December, 1967".